

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 31/2014

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M

Name of the Company	Rohinten Daddy Mazda.-Versus-The Property Co. Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. SOUMA SIL, ADVOCATE

Petitioner

Souma Sil
15/11/2017

1. S. K. MAL, ADVOCATE
2. D. DEY, ADVOCATE

Respondent

SKmal
15/11/17

ORDER

Ld. Counsel for the petitioner and the respondent made a joint statement that Special Leave Petition is pending before the Hon'ble Supreme Court regarding the same matter. Therefore, on this ground they made a joint request for adjournment. Prayer is allowed.

List on 04/01/2018 for further consideration.

8d

(Jinan K.R.)
Member (J)

8d

(Vijai Pratap Singh)
Member (J)